

**Statement**

1981-82—Physical Targets—West Bengal

Item	Unit	As proposed by West Bengal State Government.
Foodgrains Production . . . . .	Lack tonnes ]	99·81
Jute & Mesta . . . . .	Lakh bales	42·94
Power—Installed capacity . . . . .	M.W. ]	1181·45
Roads—Surfaced . . . . .	Km.	1152
Elementary Education (enrolment) :		
(a) Classes I-V . . . . .	000	6973
(b) Classes VI-VIII . . . . .	000	21·50
(c) Classes IX-X . . . . .	000	77·44
Hospitals & Dispensaries:		
(a) Urban (addl.) . . . . .	No.	2
(b) Rural (addl.) . . . . .	No.	20
Housing:		
(a) Rural Housesites (RMNP) . . . . .	No.	42000
(b) Subsidised industrial housing scheme . . . . .	No.]	114
(c) Low income group insurance scheme . . . . .	No.	785
(d) Middle income Group housing scheme . . . . .	No.	385

**Industrialisation of Goa, Daman and Diu** backwardness of Goa, Daman and Diu; and

6853. SHRIMATI SANYOGITA RANE: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is proposed to carry out a survey to determine priority industries in Goa, Daman and Diu;

(b) if so, the details thereof; ;

(c) whether special incentives and concessions are to be undertaken to remove the economic and industrial

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Economic Development Corporation, Goa, has entrusted to the National Industrial Development Corporation Ltd. to study and conduct Techno-Economic Survey and identify projects and schemes with industrial

potential for implementation. The NIDC will evaluate comprehensive data already available regarding local resources, existing manufacturing units, infrastructural facilities and skilled manpower capabilities for preparation of synthesis report incorporating sectoral project opportunities indicating priorities and project briefs etc., which would enable the Union Territory Admn. to make final selection of Industrial units with potential for extensive ancillarisation. Union Territory Admn. has set up industrial estate in Daman and also has taken a decision to set up another in Diu.

(c) and (d). Entire Union Territory of Goa, Daman and Diu excluding the area within the municipal limit of Territory's Capital has been declared as industrially backward. The following incentives are available:

(i) 15 per cent Central Capital Subsidy.

(ii) Financial assistance on concessional terms.

(iii) Developed industrial estates with water, power and other essential services plus ready-built sheds at subsidised rental rates.

(iv) Concessional power tariffs to small scale units.

(v) Sales-tax exemption for a period of 5 years for small scale units.

(vi) Exemption from income-tax on 20 per cent of pre-tax profits in the first ten years.

(vii) 50 per cent subsidy on feasibility study costs.

(viii) Assistance in recruitment and selection of suitable, educated skilled labour.

(ix) Price preference of 15 per cent to small scale units.

(x) All the import facilities under the Government's new import-export policy for backward areas.

### Setting up of Industries in Backward Area of Madhya Pradesh including Rewa and Chhattarpur

6854. SHRI MARTAND SINGH: Will the Minister of INRUSTRY be pleased to state:

(a) whether Government have any new scheme to industrialise the backward and poor regions of Madhya Pradesh, such as Rewa, Chhattarpur and other areas of former Vindhya Pradesh;

(b) if so, the details thereof; and

(c) if not, whether Government propose considering proposals to start new industries in this backward region?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (c). Rewa and Chhattarpur in Madhya Pradesh have already been identified as industrially backward-eligible for concessional finance facilities from all-India term lending financial institutions. Chhattarpur Block from Chhattarpur District and Rewa and Raipur (Garh) blocks from Rewa District have been further identified for eligibility to Central Investment Subsidy.

Apart from the above two incentives, the Central Government offers the following assistance and facilities for the development of backward areas:

(i) Tax Concessions.

(ii) Hire-purchase of machinery by Small Scale Industries.

(iii) Consultancy for technical services.